

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EPLANET ADVISORS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	EPLANET ADVISORS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	25/04/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bangalore under Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190KA2006PTC039109
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	957 ResCowork 04, L-9 East Wing, Raheja Towers, MG Road Bangalore – 560001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 th April 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shivaganga Muralidhar Pramod Address: #4272, 2nd Floor, Saptagiri, Vivekananda Park Road, Near Seetha Circle, Girinagar, Bangalore-560085 Email: pramod@advanta.co.in Contact No: 9845657072 Registration Number: IBBI/IPA-002/IP-N00222/2017-18/10674
8	LAST DATE FOR SUBMISSION OF CLAIMS	11 th May 2022

Notice is hereby given that the Eplanet Advisors Private Limited has commenced Voluntary Liquidation on 11th April 2022.

The Stakeholders of Eplanet Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before 11th May 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Shivaganga Muralidhar Pramod
Liquidator of Eplanet Advisors Private Limited

Date: 11th April 2022

Place: Bangalore